

DIVISION BENCH  
COURT - II

**O-240**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1546(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	<b>BOULEVARD ENTERPRISES VS SINGHBHUM CHAMBER OF COMMERCE &amp; INDUSTRY &amp; ORS.</b>
UNDER SECTION	<b>SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Madhuri Pandey, PCS ] For the Petitioner

Mr. Akash Sharma, Adv. ] For the Respondents

**ORDER**

1. Ld. Authorised Representative/Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter for arguments on **03.04.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**